IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE GAJENDRA SINGH ON THE 18th OF MARCH, 2024

SECOND APPEAL No. 774 of 2002

BETWEEN:-

SMT. SUMITRABAI, AGED ABOUT 60 YEARS, W/O- KRISHNA RAO JAGTAP, NURSE R/O- MOHALLA HARIGANJ KHANDWA DISTRICT EAST NIMAR (MADHYA PRADESH)

....APPELLANT

(NONE)

following:

AND

- 1. SMT. RADHABAI AGED ABOUT 70 YEARS W/O- GANPAT RAO VAIDYA HOUSEHOLD LADY, R/O- VILLAGE MOHALLA HARIGANJ, KHANDWA DISTRICT-EAST NIMAR(M.P)
- 2. DATTATREYA AGED ABOUT 45 YEARS S/O- GANPAT RAO VAIDYA GOOCCUPATION-SERVICE R/O- ADARSH NAGAR, BURHANPUR DISTRICT-KHANDWA (M.P)
- 3. KU. CHITRA AGED ABOUT 40 YEARS D/O- GANPAT RAO VAIDYA HOUSEHOLD LADY, R/O- HARIGANJ KHANDWA DISTRICT-EAST NIMAR(M.P)

(NON	(E)			RESPONDE	
•••••	This appeal			 the court passed	

ORDER

No one appeared for the appellant on previous date i.e. 11-03-2024 and

16-09-2014 also. The appeal abates against respondent No.1.

- 2. It appears that the appellant is not interested in prosecuting this appeal.
 - 3. This appeal is **dismissed for want of prosecution**.

(GAJENDRA SINGH) JUDGE

PG

